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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB/2017
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel & Power Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Shrawya Mueethy	Advl.	Shrawya mup office@gmail.com	
on behalf of M. V. Pratap Kumar			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Sl.No.19

ORDER

Counsel for Operational Creditor is present. No representation for Corporate Debtor.

In this case counter is not filed so far. Matter is adjourned from time to time.

Time extended as a last chance for filing counter/reply or for reporting settlement if any. No further adjournment will be given. This matter relates to 2017. The Petition is at the stage before admission.

List it as a last chance on 29.08.2018.


Member (J)

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